

34

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

(1)	Sai Vilas By Harishankar	Counsel for petitioner	Sai Vil
	V. Hari Kumar for Respondent	Counsel for Respondents	V. Hari Kumar

**ORDER**

Counsels for both the parties present. They prayed for time to submit final arguments. At request, time is enlarged. Put up on **07.08.2017 at 10.30 A.M.**

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)